

(f) and (g) Government constantly reviews the stock of foodgrains in the Central Pool *vis-a-vis* the prescribed minimum buffer norms, production of foodgrains in the country, trend of procurement, requirement for Public Distribution System/other Welfare scheme, open market prices etc. and decision to import foodgrains is taken depending on the overall situation. The stock position of foodgrains in the Central Pool is comfortable at present and there is no proposal to import wheat and rice on Government account. Government is taking all possible measures to increase production of foodgrains in the country.

Global Meet on Terrorism

3016. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had, on the Human Rights Day, December 10, 1998, called for a global meet on terrorism for evolving a time-frame for dismantling weapons of mass destruction and combating terrorism;

(b) if so, whether the UN Commission on Human Rights or any other global players have responded to this call;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) to (d) Yes, Sir. The Question relating to terrorism and dismantling weapons of mass destruction in a time bound frame work are discussed with leaders of other countries in talks at home and abroad.

Ban on Anti-National Outfits

3017. SHRI RAMKRISHNA BABA PATIL:
SHRIMATI RANEE NARAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to ban anti-national outfits operating in the country;

(b) if so, the details thereof alongwith the names of such outfits; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) From time to time the Government bans certain organisations after considering various aspects of their unlawful activities. It will not be in the public interest to disclose any such contemplated proposals.

[Translation]

Assistance to Institute for Bio Product

3018. SHRI GAURI SHANKER CHATURBHUI BISEN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government of Madhya Pradesh has sent any proposal for seeking foreign assistance for the Institute for Bio products to the Union Government at Mahu (Indore);

(b) if so, the action taken by the Government thereon; and

(c) the time by which the said proposal is likely to be approved?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A scheme for creating Research and Development facilities in Institute of Animal Health and Veterinary Biologicals, Mahu, Madhya Pradesh was received from the Government of Madhya Pradesh in the year 1987. The Department of Biotechnology constituted a high level Expert Committee to recommend ways and means to upgrade the Institute of Animal Health and Veterinary Biologicals, Mahu. The committee submitted its report in December, 1989. The report of the Expert Committee was forwarded to the Government of Madhya Pradesh on December 8, 1989 for further action.

Goa Liberation Movement

3019. SHRI AJIT JOGI:
SHRI RAVI SITARAM NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have provided pension to those persons who took part in the Goa Liberation Movement:

(b) if so, the number of freedom fighters who actively took part in the Goa Liberation movement but not given any pension; and

(c) the time by which pension is likely to be released to the remaining freedom fighters?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The Goa Liberation Movement has already been recognised for grant of pension under the Swatantrata Sainik Samman Pension Scheme, 1980. According to available information, Samman Pension has been sanctioned to 911 persons in Goa. These include persons who took part in the Goa Liberation Movement.

Detailed information in regard to the number of persons who actively participated in the Goa Liberation Movement is not available. It may, however, be pointed out that all freedom fighters are not entitled to Samman Pension. Only those freedom fighters who fulfil the eligibility criteria laid down in the Scheme are entitled to Samman.

At present, no application relating to the Goa Liberation Movement, duly verified and recommended by the State Government and complete in all respects, is pending with the Government.

[English]

Reserved Posts in Delhi University

3020. SHRI JOGENDRA KAWADE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some general candidates have been appointed in Hindu College (University of Delhi) against vacancies/posts reserved for Scheduled Castes and Scheduled Tribes categories;

(b) if so, whether the SC/ST staff have been agitating against such appointments;

(c) if so, the details thereof; and

(d) the action proposed to be taken by the Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) As per information furnished by the University of Delhi, no general category candidate has been appointed in Hindu College against vacant post reserved for Scheduled Caste/Scheduled Tribe candidates. However, one employee of Hindu College belonging to Scheduled Tribe and a few outsiders have been sitting on dharna in the college.

Assault on Passengers

3021. SHRI SOMJIBHAI DAMOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a few cases of assault on the passengers during the journey by trains have been undertaken by the Human Rights Commission of India; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The National Human Rights Commission received two complaints relating to alleged sexual harassment/sexual assault on the women passengers by some Army personnel during their journey by Train No. 8061 on the night of 31.12.97/1.1.98 and alleged harassment/assault on a passenger by the personnel of Railway Protection Force in Train No. M-927 on 9.7.98. In these cases the Commission has recommended certain measures to be taken by the Chairman, Railway Board for empowering the Railway Protection Force and taking action against the delinquent officer involved.

[Translation]

Women and Child Welfare Programmes

*3022. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allocated to each State for various programmes of women and child welfare during each of the last three years, till-date;

(b) the amount spent by the State Governments and the number of beneficiaries benefited therefrom, State-wise;